U-win cards for unorganised sector workers

2017. SHRI HUSAIN DALWAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government had initiated work in 2014 for issuing within three years U-WIN cards to unorganized sector workers to enable them to avail benefits of schemes under the Unorganised Workers' Social Securities Act, 2008;

(b) if so, what is the progress on this;

(c) the schemes which workers can avail through the card;

(d) whether Government has abandoned this project in light of Aadhar card being used for other schemes; and

(e) if so, in the absence of such a card, how Government would maintain a database of unorganized workers in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (e) Registration, identification and issuance of the smart card/U-WIN card to unorganized workers come under the purview of the respective State/UT Governments as per the Unorganised Workers' Social Security Act, 2008. However, the Government has proposed a unified IT based platform for delivery of the services available under various social security schemes. The proposal is being reviewed on the basis of remarks/comments received from various stakeholders. In view of near universal coverage of Aadhaar, the Government is now working on a policy on delivery of various public services using Aadhaar, Jan Dhan Yojana (JDY) account and existing platform without the issuance of smart card/U-WIN card.

Minimum wages for contract workers

2018. SHRI D. RAJA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is considering a proposal to fix minimum wages for contract workers at ₹ 10,000/- per month;

(b) if so, the details thereof;

(c) whether it is also a fact that major sections of workers have opposed this proposal as the contract workers need to be paid at par with regular workers with all other statutory benefits; and

(d) if so, the details thereof and Government's reaction thereon?